

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2983  
ANSWERED ON:09.12.2002  
SALE OF SUB-STANDARD FERTILIZERS  
VIRENDRA KUMAR

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government are aware of the sale of sub-standard fertilizers in some States and particularly in Madhya Pradesh;
- (b) whether the sub-standard fertilizers is being sold in the name of some popular brand manufactured by Indian Farmers Fertilizers Cooperatives (IFFCO);
- (c) if so, the reaction of the Government thereto; and
- (d) the steps taken to check the sale of such sub-standard fertilizers and to protect the interest farmers in that State?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (d): It has come to the notice of the Government that in the Jhabua district of Madhya Pradesh some spurious DAP was found to be sold in imitated IFFCO bags. The Government of Madhya Pradesh have immediately taken action and stopped the sale of such non-standard fertilizer and initiated administrative & legal action against the culprits. The Madhya Pradesh Government have also taken following steps in this regard to protect the interest of the farmers:-

- (i) Fertilizer Inspectors have been directed to inspect all the stocks available in the State;
- (ii) Surprise checks of dealers and their godowns are being done and samples drawn for its quality testing .
- (iii) Action being taken against offenders under the provisions of ECA/FCO.